

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **16.04.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 129/2024 Delay in refiling IA No. 347/2024 For Exemption IA No.345 & 346/2024 For Stay IA No. 344/2024	Baaskaran S Suspended Director of M/s. Tarun Realtors Private Limited Vs Ace Enviro Tech Private Limited & Anr.	Ms. Akila Senguttuvan	
2.	Comp App (CH) (Ins) No. 131/2024 For Condone Delay IA No. 356/2024 For Stay IA No. 355/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd.	Ms. R Moneshaa	
3.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

5.	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
6.	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
7.	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8.	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9.	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10.	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11.	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

12.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
13.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	
15.	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner, D.O. Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors WITH	Dr. B. Manoj Kumar	Mr. T Ravichandran- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
16.	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja, RP & Anr. WITH	Mr. P Raj Kumar Jhabakh	Mr. T Ravichandran- R1 Mr. Shabbeer Ahmed-R2

17.	TA (AT) No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & 2 Ors WITH	Mr. Bhanu Gupta	Mr. T Ravichandran- R1
18.	TA (AT) No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta & 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. T Ravichandran- R1
19.	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman
20.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd.	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827,828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
22.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No. 66/2023 For Additional Docs IA No. 842/2023 To implead IA No. 982/2023	Ganesan Ashokan Vs Registrar of Companies	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi
24.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania Liquidator - Khaitan Electricals Ltd. & Anr.	Mr. S Sathiyarayanan	
25.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	M/s Stelligence Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs M/s Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh- R1
26.	TA (AT) No. 235/2021 (CA (AT) (Ins) No. 423/2020)	V. K. Shetty Vs Kavitha Surana	Mr. CS K Gaurav Kumar	
27.	Comp App (AT) (CH) (Ins) No. 468/2023 For Stay IA No. 1461/2023	The Southern Power Distribution Company of Andhra Pradesh Ltd. & Anr. Vs M/S. Om Shakti Renergies Limited	Mr. Afrat Mohammed	Mr. VVSN Raju
28.	Comp App (AT) (CH) (Ins) No. 35/2024 For Stay IA No. 105/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Shri. Amier Hamsa Ali Abbas Rawther, Liquidator of M/s Floram Shoes (India) Pvt. Ltd.	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah

29.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen& 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 45/2021 For Condone Delay IA No. 549/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
31.	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
32.	Comp App (AT) (CH) No. 5/2022 For Condone Delay IA No. 42/2022, For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod- R2
33.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors.	Mr. Saai Sudharsan Sathiyamoorthy	Dr. KS Ravichandran- R1- R4
34.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao- R2
35.	TA (AT) No. 99/2021 (CA (AT) No. 75/2019)	Old lane India Cyprus Fund II Ltd. Vs Rudradev Infopark Pvt. Ltd. & 20 Ors.	M/s DSK Legal Ms. Nikitha	Mr. Mithun Verghis

36.	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramaniam, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
37.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	M/s Shardul Amarchand & Co- R1-R4 Mr. Alishan Naqvee R5-R12
38.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
39.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr. S Sathiyarayanan	Mr. S Kumaran-R2 & R3 Mr. Venkata Sivakumar- R4
40.	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022 For Urgent Interim Relief IA No. 1408/2023	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
		WITH		
41.	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 Interim Relief IA No. 330/2023 Contempt Case No. 7/2023 Urgent Interim Relief IA No. 1409/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
		WITH		
42.	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022 Urgent Interim Relief IA No. 1410/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
		WITH		

43.	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023 For Directions IA No. 429/2023 & 1188/2023 Delay in refiling IA No.637/2023 For Urgent Hearing IA No. 653/2023 Urgent Interim Relief IA No. 1411/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant-R10
WITH				
44.	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 & 1190/2023 Urgent Interim relief IA No. 654/2023 Urgent Interim Relief IA No. 1412/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
45.	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors. Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	Mr. J Manivannan
46.	Comp App (AT) (CH) (Ins) No. 237/2022 Additional Docs. IA No. 836/2022	Y S Rajesh Reddy (Suspended Director of M/s ASIP Private Limited - Corporate Debtor) Vs State Bank of India & Anr.	Mr. M Srinivas	Mr. VVSN Raju- R1 Mr. AG Sathyanarayana- R2

47.	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022 Vacate the Stay IA No. 926/2023	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates Mr.P Elaiyaraj Kumar	Mr. Rajasekar Rao Salvaji- R1
48.	Comp App (AT) (CH) (Ins) No. 59/2023 For Stay IA No. 218/2023 To dispense with IA No. 217/2023 Leave to file IA No. 216/2023 Urgent Hearing IA No.219/2023	M/s. SMS Foundation & Investment LLP- Rep by its Designated Partner Manish Kumar B Shah Vs Mr. J John Ohilvi- RP, M/s. Harsha Exito Engineering Pvt. Ltd	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
49.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
50.	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors WITH	M/s Ramani and Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
51.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
52.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

53.	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr	Mr. M Muraleedhara Reddy	Mr. ML Ganesh-R2
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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